

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

**RAJYA SABHA**  
STARRED QUESTION NO. 333  
TO BE ANSWERED ON 24<sup>TH</sup> MARCH, 2026

**PORTABILITY BENEFITS UNDER ONORC SCHEME**

333 # **SHRI SHAMBHU SHARAN PATEL:**

Will the Minister of *Consumer Affairs, Food and Public Distribution* be pleased to state:

- (a): the current number of beneficiaries receiving portability benefits under One Nation One Ration Card (ONORC) Scheme;
- (b): whether Government has assessed the migration trends reflected through ONORC transactions;
- (c): if so, the details thereof;
- (d): the number of inter-State portability transactions recorded during the last two years; and
- (e): the steps taken to ensure the uninterrupted availability of ration for migrant workers?

**A N S W E R**  
MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION AND MINISTRY  
OF NEW AND RENEWABLE ENERGY  
**(SHRI PRALHAD JOSHI)**

---

(a) to (e): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF STARRED QUESTION NO. 333 DUE FOR ANSWER ON 24.03.2026 IN THE RAJYA SABHA.**

(a) to (e): The One Nation One Ration Card (ONORC) scheme is a technology-driven initiative of the Department of Food and Public Distribution to enable nationwide portability of ration cards for beneficiaries covered under the National Food Security Act (NFSA).

The ONORC facility has been implemented in all 36 States/Union Territories, covering more than 80 crore beneficiaries under the Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY). Under this system, beneficiaries can lift their entitled foodgrains from any Fair Price Shop (FPS) across the country using their existing ration card with Aadhaar-based biometric authentication on electronic Point of Sale (ePoS) devices.

The system particularly benefits migrant workers and other mobile populations by ensuring seamless access to subsidized foodgrains irrespective of their location. It operates through integration of ration card databases of all States/UTs and interoperable ePoS devices at FPSs.

The State-wise portability data capturing instances where beneficiaries registered in one State (home State) lift their entitled foodgrains in another State (sale State) are available on public domain i.e Integrated Management of Public Distribution System (IMPDS) portal ([www.impds.nic.in](http://www.impds.nic.in)).

A statement showing the number of inter-State portability transactions recorded during the last two years is placed at **Annexure**.

\*\*\*\*\*

## State wise inter-State portability transactions recorded during the last two years

Sr. No.	State / UT	2024	2025
1	Andaman & Nicobar Islands	340	162
2	Andhra Pradesh	—	159
3	Arunachal Pradesh	3	—
4	Assam	423	766
5	Bihar	53,521	84,747
6	Chhattisgarh	3,892	8,131
7	Dadra & Nagar Haveli & Daman & Diu	1,02,189	1,03,028
8	Delhi	49,75,113	58,11,947
9	Goa	20,725	30,127
10	Gujarat	1,98,559	2,11,316
11	Haryana	7,09,555	9,33,610
12	Himachal Pradesh	1,17,600	—
13	Jammu & Kashmir	74,094	81,350
14	Jharkhand	21,942	25,666
15	Karnataka	—	—
16	Kerala	30,805	38,250
17	Ladakh	302	92
18	Lakshadweep	1	—
19	Madhya Pradesh	58,836	58,367
20	Maharashtra	6,70,750	8,74,642
21	Meghalaya	149	221
22	Mizoram	1	—
23	Nagaland	7	—
24	Odisha	55	—
25	Punjab	13,836	47,145
26	Rajasthan	1,48,770	2,35,454
27	Sikkim	1,271	1,044
28	Tamil Nadu	4,618	1,290
29	Telangana	60,454	71,038
30	Tripura	5,192	5,494
31	Uttar Pradesh	165	636
32	Uttarakhand	1,56,241	1,85,573
33	West Bengal	46,439	75,010
—	Grand Total	74,75,848	88,85,266